

ITEM NO.1713

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33161/2022

VIRENDRA SINGH @ VIJENDRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 02-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN
[IN CHAMBER]

For Petitioner(s) Mr. A.P. Singh, Adv.
Mr. V.P. Singh, Adv.
Mr. Sadashiv, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for and is granted
three weeks' time to file custody certificate.

(JATINDER KAUR)
P.S. to REGISTRAR

(RAM SUBHAG SINGH)
COURT MASTER (NSH)